

(68)

Common Order for

T.A./1350/86, T.A./1363/86
T.A./1368/86, O.A./431/86
M.A./149/89 in OA/208/87
& O.A. /785/88

....

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

3/4/1989



15 days time allowed to the petitioners to complete the duplicate sets. The case may be posted as and when the duplicate sets are completed by the petitioner.

(P.H.Trivedi)
Vice Chairman

(P.M.Joshi)
Judicial Member

s.a.bhatt

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07-04-89

Section Officer
Central Administrative Tribunal
Ahmedabad Bench.

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CORAM : Hon'ble Mr. G.S. Sharma .. Judicial Member
Hon'ble Mr. M.M. Singh .. Administrative Member

4.10.1989

Mr. K.K. Shah appears and states that he has no instruction in this case to proceed further on behalf of the applicant. The applicant is not present in person. It appears from the record that the applicant has already filed a civil suit in Amreli Court and obtained some stay order. It is submitted that the applicant is not interested in this case and there is no use to keep this case alive. Mr. J.S. Yadav for Mr. J.D. Ajmera on behalf of the respondents present.

The case is dismissed on the default of the applicant.

M. M. Singh
(M M Singh)
Administrative Member

Sharma
(G S Sharma)
Judicial Member

*Mogera